

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1712 (ND)/2019

IN THE MATTER OF:

M/s. Power2SME Power Ltd.

...PETITIONER

Vs

Kagaz Print- N- Pack India Pvt. Ltd.

...RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 23.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: Mr. Pankaj Bhagat, Advocate

For the Corporate Debtor

:

ORDER

Counsel for the Operational Creditor is present. Registry is directed to issue notice to the Corporate Debtor. Counsel for the Operational Creditor is permitted to serve private notice to the Corporate Debtor.

Put up on 09.01.2020.

-Sd-

(K. K. VOHRA)  
MEMBER (TECHNICAL)

-Sd-

(Ch. Mohd. Sharief Tariq)  
MEMBER (JUDICIAL)